Government of India Ministry of Finance Department of Financial Services

LOK SABHA STARRED QUESTION NO. *69 ANSWERED ON DECEMBER 12, 2022/AGRAHAYANA 21, 1944 (SAKA)

Allocation under PMMY

*69. SHRI M. SELVARAJ:

Will the Minister of **FINANCE** be pleased to state:

- (a) the details of the funds allocated to different industries under the Pradhan Mantri MUDRA Yojana (PMMY) during the last three years, State/UT-wise;
- (b) the number of women who have been sanctioned loans under the Yojana during the said period; and
- (c) the steps taken by the Government for advertising, publishing and spreading awareness about the Yojana?

ANSWER

Finance Minister

(Smt. Nirmala Sitharaman)

(a) to (c): A statement is laid on the Table of the House

STATEMENT REFERRED IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *69 TO BE ANSWERED ON 12th DECEMBER, 2022 BY SHRI M. SELVARAJ REGARDING ALLOCATION UNDER PMMY

(a) and (b) Under Pradhan Mantri Mudra Yojana (PMMY), collateral-free institutional credit up to Rs. 10 lakh is provided by Member Lending Institutions (MLIs) i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs) to micro/small business units for income generating activities in the manufacturing, trading, services sector and also for activities allied to agriculture.

There is no allocation as such of funds under the Pradhan Mantri Mudra Yojana (PMMY) as loans under the Scheme are extended by lending institutions as per commercial parameters. However, under the aegis of National Credit Guarantee Trustee Company Ltd. (NCGTC), a wholly owned company of Government of India, a Credit Guarantee Fund for Micro Units (CGFMU) was set up with an initial corpus of Rs.3,000 crore for guaranteeing loans extended to eligible micro units under PMMY up to Rs. 10 lakh by Banks/Non-Banking Financial Companies (NBFCs)/ Micro Finance Institutions (MFIs).

As per data uploaded by MLIs on Mudra portal, in the last three financial years (01.04.2019 to 31.03.2022), over 16.67 crore loans involving a sanctioned amount of Rs. 9.98 lakh crore have been extended under PMMY. Out of this, more than 11.08 crore loans amounting to sanctioned amount of Rs. 4.42 lakh crore have been extended to women borrowers. This constitutes approx. 68% of the total number of loans and 44% of amount disbursed under the Scheme.

State/UT-wise detail of loans provided under the Scheme in the last three financial years is annexed.

(c) Government has taken various steps towards spreading awareness about PMMY across the country. These, inter alia, include publicity campaigns through print media, TV, radio jingles, hoardings, town hall meetings, financial literacy and awareness camps, special drive for financial inclusion etc. Banks also undertake publicity through their branches and also through Banking Correspondents (BCs).

Annexure as referred to in Part (a) of Lok Sabha Starred Que No. *69 for reply on 12.12.2022

State/UT-wise detail of loans extended under Pradhan Mantri Mudra Yojana (PMMY) in the last three financial years (from 01.04.2019 to 31.03.2022)

Sr No	State/UT Name	No of A/Cs	(Amount in Rs. Cro Sanctioned Am
	Union Territory of Andaman and		
1	Nicobar Islands	9,102	2
2	Andhra Pradesh	31,14,575	34,2
3	Arunachal Pradesh	35,152	4
4	Assam	35,41,065	20,3
5	Bihar	1,86,97,343	85,1
6	Union Territory of Chandigarh	59,534	1,1
7	Chhattisgarh	32,58,680	19,6
	Union Territory of Dadra and Nagar	- ,,	- , -
8	Haveli and Daman and Diu	12,989	2
9	Union Territory of Delhi	10,93,928	11,9
10	Goa	1,12,510	1,5
11	Gujarat	51,18,309	37,4
12	Haryana	32,19,333	23,1
13	Himachal Pradesh	3,45,915	6,9
14	Jharkhand	51,66,648	25,2
15	Karnataka	1,46,76,804	89,0
16	Kerala	53,83,315	36,2
17	Union Territory of Lakshadweep	3,320	00,2
18	Madhya Pradesh	1,00,38,910	56,3
19	Maharashtra		
		1,26,82,103	78,9
20	Manipur Maghalaya	2,34,219	1,2
21	Meghalaya	1,01,786	9
22	Mizoram	44,547	7
23	Nagaland	50,060	6
24	Odisha	1,10,21,240	47,6
25	Union Territory of Puducherry	3,79,744	2,1
26	Punjab	34,85,260	24,4
27	Rajasthan	81,43,828	57,2
28	Sikkim	46,277	5
29	Tamil Nadu	1,76,90,544	96,4
30	Telangana	26,05,390	22,2
31	Tripura	10,81,253	6,1
	Union Territory of Jammu and		
32	Kashmir	7,12,299	14,8
33	Union Territory of Ladakh	22,255	6
34	Uttar Pradesh	1,63,87,856	93,8
35	Uttarakhand	9,37,780	9,0
36	West Bengal	1,72,54,680	91,0
	TOTAL	16 67 60 EE2	0.00.3
	TOTAL As per data uploaded by Member Lending	16,67,68,553	9,98,3